

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 22236 of 2021

Sanjib Kumar Khandayatray *Petitioner*
In person
-versus-
Union of India and others *Opposite Parties*
Mr. P.K. Parhi, ASGI

CORAM:
THE CHIEF JUSTICE
JUSTICE R. K. PATTANAİK

Order No.

ORDER
25.04.2022

07. 1. Mr. P.K. Parhi, learned Assistant Solicitor General of India appearing for the Opposite Party states that he will file an affidavit not later than 20th June, 2022. Rejoinder affidavit thereto, if any, be filed before the next date.
2. List on 5th July, 2022.

(Dr. S. Muralidhar)
Chief Justice

(R. K. Pattanaik)
Judge